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WA-2953-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 9th OF OCTOBER, 2025

WRIT APPEAL No. 2953 of 2025

PREMNATH AND OTHERS

Versus

AU SMALL FINANCE BANK LIMITED AND OTHERS

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Appearance:

Shri Amit Shukla, learned counsel for the appellant.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the appellant seeks leave to withdraw the appeal reserving the right of the appellant to take appropriate remedy as permissible in law.

The appeal is dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

P/-